

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 31th day of **July**, 2018

Present :

Hon'ble Mr. Justice Bharat Bhushan, Member-J
Hon'ble Mr. Mohd. Jamshed, Member-A

Original Application No.330/00981/2016

1. Zakir Hussain S/o Altaf Hussain, Loco Run, Department, Jhansi, District - Jhansi.
2. Shakeel Khan S/o Hafeez Khan, Loco Run, Department, Jhansi, District - Jhansi.
3. Vinod Kumar S/o Sri Pooran Lal, Loco Run, Department, Jhansi, District - Jhansi.
4. Kalam Mohammad S/o Noor Mohammad, Loco Run, Department, Jhansi, District - Jhansi.
5. Rajeev Kumar S/o Ram Das, Loco Run, Department, Jhansi, District - Jhansi.
6. Mahesh Kumar S/o Sri Pooran Lal, Loco Run, Department, Jhansi, District - Jhansi

.....Applicants.

By Advocate -Shri S.K. Srivastava

V E R S U S

1. The Union of India through Secretary, Ministry of Rail, Rail Bhawan, New Delhi - 110001.
2. The Chief Manager, North Central Railway, T.R.O. (G.M.) Zone, Allahabad (U.P.).
3. The Divisional Rail Manager (Karmik), North Central Rail, T.R.O. Division, Jhansi (U.P.).
4. The Senior Division Electricity Engineer, (U.P.) North Central Rail, T.R.O., Jhansi (U.P.).

..... Respondents

By Advocate : Shri R.K. Srivastava

ORDER

By Hon'ble Mr. Justice Bharat Bhushan, Member-J :

None present for the applicants. Shri R.K. Srivastava, counsel for the respondents is present.

2. The OA was dismissed in default on 17.08.2017 and the same was restored on 19.09.2017. It appears that the applicants have lost interest in pursuing the matter. Accordingly, the OA is dismissed in default and for non prosecution.

Member-A

Member-J

RKM/